

[Translation]

Availability of Close Circuit TV Sets

1411. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of RAILWAYS be pleased to state the number of important stations in the country where close circuit - T.V. cameras and other security equipments have been made available?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : Nine important stations of Indian Railways have so far been provided with the facility of CCTV & other security equipment. These stations are Mumbai CST, Bhopal, Patna, New Delhi, Delhi Main, Lucknow Jn., Chennai, Bangalore, Trivandrum.

Setting up to Telephone Exchanges

1412. SHRIMATI SUBHAWATI DEVI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government contemplate to set up telephone exchanges in Trimudani Ghat, Bahere, Darbhanga in Bihar;

(b) if so, the time by which these exchanges are likely to be set up; and

(c) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) to (c) The information regarding Trimudani Ghat, Bahera and Darbhanga is as under :-

Trimudani Ghat : There is no Registered Demand for new telephone connections at this place. So no telephone exchange is planned for this place presently. As per the policy of the Department, new telephone exchange will be planned as soon as the Registered Demand reaches 10 or more.

Bahera : This is a small place falling in the local area of Benipur exchange. So a separate exchange is not justified for this place. Telephone connections would given from Benipur Exchange.

Darbhanga : A 6000 lines electronic exchange is already working here. A 10000 lines new technology exchange has also been planned for 1997-98 for this place.

[English]

Bio-Gas Plants in U.P. and Rajasthan

1413. DR. BALIRAM :

SHRI NARENDRA BUDANIA :

SHRI ANANT GUDHE :

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) the target fixed and achievements made in the matter of setting up of bio-gas plants in Uttar Pradesh,

Rajasthan, Maharashtra and Haryana during the last three years till date, district-wise;

(b) the details of plants functioning and those lying closed location-wise;

(c) whether gas stoves are easily available in Market;

(d) if not, the reasons therefor; and

(e) the number of bio-gas plants proposed to be set up in the above States during the current financial year, district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (CAPT. JAI NARAIN PRASAD NISHAD) : (a) The information on targets and achievements for setting up of biogas plants under two Central Sector Schemes in the four States during the last three years i.e. 1994-95 to 1996-97 is given below :

State	National Project on Biogas Development		Community, Institutional and Night-soil Based Biogas Plant Programme	
	Target	Achievement	Target	Achievement
Haryana	5200	5706	8	2
Maharashtra	32500	43947	72	88
Rajasthan	9500	10772	3	Nil
Uttar Pradesh	31000	31834	120	144

District-wise information on number of family type biogas plants set up in these four States during the last three years is given in the enclosed statement.

(b) An evaluation study carried out by the National Council of Applied Economic Research (NCAER), New Delhi in the year 1995-96, reported that about 85, 84, 31 and 73 per cent of the plants surveyed were found in working condition in the State of Haryana, Maharashtra, Rajasthan and Uttar Pradesh, respectively. However, location-wise information in respect of non-functional plants is maintained on the basis of sample checks and complaints received in the Block/District/State Offices of the State nodal departments and programme implementing agencies.

(c) Yes, Sir.

(d) The question does not arise.

(e) A target of setting up of 2000, 15000, 1500 and 12000 family type and 5, 35, one and 50 community, institutional and night-soil based biogas plants has been allocated to the States of Haryana, Maharashtra, Rajasthan and Uttar Pradesh, respectively. Besides, Khadi and Village Industries Commission, All India Women's Conference, etc., which have been given

targets, are implementing the biogas programme in these States also. The State Governments and programme implementing agencies are sub-dividing these targets among districts, keeping in view the existing potential based on cattle population and availability of water, demand and problems, such as, cattle migration, brackish water, drought and floods, etc.

Statement

District-wise number of family type biogas plants set up in the States of Haryana, Maharashtra, Rajasthan and Uttar Pradesh during 1994-95, 1995-96 and 1996-97

State/ District	Number of biogas plants set up
1	2
Haryana	
Ambala	488
Bhivani	345
Faridabad	334
Gurgaon	228
Hisar	505
Jind	285
Kaithal	378
Karnal	615
Kurushetra	635
Mohinderghar	436
Panipat	292
Rewari	285
Rohtak	236
Sirsa	461
Sonepat	330
Yamunanagar	571
Maharashtra	
Ahmednagar	2946
Akola	1512
Amravati	1849
Aurangabad	892
Bhandara	3323
Beed	902
Buldhana	966
Chandrapur	1601
Dhule	1988
Gadchiroli	1825
Jalgaon	1568
Jalna	800

1	2
Kolhapur	10864
Latur	879
Nagpur	1003
Nanded	908
Nashik	1945
Osmanabad	656
Parbhani	983
Pune	2615
Raigad	1304
Ratnagiri	922
Sangli	4371
Satara	3736
Sindhudurg	1609
Solapur	781
Thane	1416
Wardha	1447
Yevatmal	1766
Rajasthan	
Ajmer	271
Alwar	279
Banswara	135
Baran	77
Bharatpur	298
Bhilwara	585
Bikaner	241
Bundi	87
Chittorgarh	795
Churu	607
Dausa	204
Dholpur	80
Dungarpur	445
Ganganagar	1456
Jaipur	274
Jalore	90
Jhalawar	439
Jhunjhunu	670
Jodhpur	112
Kota	109
Nagaur	541
Pali	339
Rajsamand	166
Sawai Madhopur	155
Sikar	692

1	2
Sirohi	88
Tonk	225
Udaipur	1404
Hanumangarh	252
Uttar Pradesh	
Agra	307
Aligarh	817
Allahabad	1100
Almora	777
Ambedkarnagar	273
Azamgarh	1079
Bahraich	613
Bareilly	615
Badaun	737
Ballia	1580
Banda	224
Barabanki	589
Basti	561
Bhadoi	184
Bijnore	784
Bulandshahar	939
Chamoli	75
Dehradun	276
Deoria	859
Etawah	752
Etah	441
Fatehpur	480
Farukhabad	488
Faizabad	552
Firozabad	318
Ghazipur	1434
Ghaziabad	675
Gonda	723
Gorakhpur	760
Hamirpur	150
Hardoi	742
Haridwar	405
Jhansi	120
Jalaon	391
Jaunpur	1379
Kanpur (Rural)	966
Kanpur (City)	116
Lakhimpur (Khiri)	1205

1	2
Lucknow	387
Lalitpur	151
Mau	465
Muzaffar Nagar	978
Mainpuri	384
Maharajganj	364
Mahoba	65
Mathura	238
Meerut	1268
Mirzapur	1247
Moradabad	818
Nainital	2449
Padrauna	666
Pauri Garhwal	1417
Pilibhit	356
Pithoragarh	84
Pratapgarh	508
Raibareli	771
Rampur	596
Sitapur	799
Saharanpur	742
Shajhanpur	819
Sultanpur	849
Sonbhadra	159
Sidharthanagar	425
Tehri Garhwal	291
Udhamsingh Nagar	329
Unnao	614
Uttarkashi	70
Varanasi	2614

[Translation]

Delivery of Telephone Bills

1414. CHAUDHARY RAMCHANDRA BENDA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government are aware that the telephone bills are delivered to subscribers on the last date or after the due date of the bills;

(b) whether the Telephone Department do not sent the telephone bills to the subscribers for several years until the subscribers himself collects it from the office and the telephones are even disconnected;

(c) if so, the details thereof;